

rative societies and their workmen represented by the Chattisgarh Mines Shramik Sangh in the presence of Assistant Labour Commissioner (Central), Raipur, work was resumed on the 25th June, 1981. In accordance with the above settlement, the period intervening between the stoppage and resumption of work will be treated as leave without pay and the matter will be referred to the Regional Labour Commissioner (Central) Jabalpur for his decision which shall be final and binding on both the parties.

**Staff Competition from China in respect of exportable items from India**

964. SHRI RASHEED MASOOD :  
SHRI CHHOTAY SINGH  
YADAV :  
SHRI K. MALLANNA :  
SHRI S. M. KRISHNA :

Will the Minister of COMMERCE be pleased to state :

(a) whether India has been facing stiff competition from China in the export of both traditional and non-traditional items and that China has virtually captured the export markets in the non-Communist countries;

(b) if so, details thereof stating the areas of Indian exports facing severe competition from China and the extent to which India's exports have dwindled as a result thereof; and

(c) the major factors responsible therefor and the steps contemplated by Government to evolve a strategy to face the competition and to regain the lost export markets ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN) : (a) and (b) : China is offering stiff competition on items including tea, textiles, readymade garments, knitwear, sports goods,

carpets, jute and jute manufactures and light engineering goods in export markets. It is not possible to quantify precisely the extent to which India's exports have dwindled directly as a result of competition from China.

(c) China is exporting at lower prices. Efforts are afoot to improve the quality of our exports, to encourage product differentiation and product adaptation, maintain delivery schedules and take other export promotion measures to increase our exports.

**Unearthing of Racket in tax evasion in Bombay**

965. SHRI RASHEED  
MASOOD ;  
SHRI RAM VILAS  
PASWAN :

Will the Minister of FINANCE be pleased to state :

(a) whether a multi-lakh-rupee 'Hawala' racket in tax evasion involving reputed public limited company and other big concerns has been recently unearthed in Bombay ;

(b) if so, details thereof stating the company and the concerns involved, their modus operandi and the amount involved; and

(c) the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) Yes, Sir. It is a fact that a big 'Hawala' racket has been unearthed in Bombay as indicated in (b) below.

(b) During the course of search operations at Bombay in June and July, 1981, the Income-tax Depart-